COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>&</u> APPEAL NO. 139 OF 2017 APPEAL NO. 140 OF 2017

Dated: 11th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

NTPC Limited Appellant(s)

Vs.

M. P. Power Management Company Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1

Mr. Sethu Ramalingam for R. 8 (in Appeal No. 139 of 2017)

Mr. A. Malhotra for R. 8 (in Appeal No. 140 of 2017)

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member